

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH,
COURT III

17. C.P.(IB)-4475(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **21.01.2020**

NAME OF THE PARTIES:-Altico Capital India Ltd

V/s

Nirmal Lifestyle Holding Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the petitioner present. There is no representation from the side of respondent.

List this matter on 30.01.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/SUNIL/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)